

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 65 OF 2021

IN THE MATTER OF:

News Item Published In The Times Of India Dated 28.02.2021 Titled Delhi : Man Charred To Death As Illegal Factory Catches Fire

NDOH: 09.04.2025

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	Compliance Report on behalf of Respondent No. 1 and 2 in respect of Order dated 13.12.2024	1 – 3
2.	Annexure – 1 Copy of Envelope along with Cover Letter sent to Respondent Nos. 10 and 11	4 – 7
2.	Annexure – 2 Copy of Envelope along with the Cover Letter Containing Notice to Respondent No. 10	8 – 11
3.	Annexure – 3 Copy of the Tracking Reports	12 - 16

Respondent Nos. 1 and 2

Through



Ashish Aggarwal and Tanya Aggarwal
Advocates

Intellect Law Partners

1, Link Road, Jangpura Extension,

New Delhi – 110014

ashish@intellectlp.com | ilp@intellectlp.com

Tel: 011 – 43103333

New Delhi

Date 08.04.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 65 OF 2021

IN THE MATTER OF:

News Item Published In The Times Of India Dated 28.02.2021 Titled Delhi : Man Charred To Death As Illegal Factory Catches Fire

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 1 AND 2
IN RESPECT OF ORDER DATED 13.12.2024**

Most Respectfully Showeth:

1. That this Hon'ble Tribunal vide its order dated 13.12.2024 was pleased to direct in the captioned matter was pleased to pass the following directions:-

“3. Learned Counsel for respondents nos. 1 and 2 has informed that respondents nos. 10 and 11 were their sub-lessees and has also pointed out that the permanent address of these respondents as reflected on page 81 as under:

*“Permanent Address: A-175, S.K.-1 Sector-93,
Gautam Budh Nagar, Noida, Phase-II, Ghaziabad,
Uttar Pradesh-201301, India”*

4. Hence, we direct issuance of notice on respondent nos. 10 and 11 on the aforesaid permanent address.

5. Learned Counsel for respondent nos. 1 and 2 has submitted that additionally these respondents will also send the communication to respondent nos. 10 and 11 informing about the pendency of this matter and supply a copy of the original application and copy of the proceedings of the Tribunal.”

2. That in compliance of the aforesaid directions, the counsel for the Respondent Nos. 1 and 2 duly sent communication to the Respondent No.10 and Respondent No.11 vide speed post, informing about the pendency of this matter. The said communication also contained enclosed, the following documents:-

- a) Record of Proceedings in O.A. No.65 of 2021
- b) Memo of Parties (as per Order dated 31.05.2024) in OA No.65 of 2021
- c) Report of Committee constituted by the Hon'ble Tribunal vide Order dated 02.03.2021 filed by DPCC on 24.08.2021
- d) Reply on behalf of Respondent Nos.1 and 2 in terms of Order dated 21.05.2024 of the Hon'ble Tribunal
- e) Status Report on behalf of DPCC in compliance of Order dated 21.05.2024 in OA No.65 of 2021 filed on 05.09.2024

Copy of Envelope along with the Cover Letter Containing Notice to Respondent No. 10 is annexed herewith as **Annexure – 1**.

Copy of Envelope along with the Cover Letter Containing Notice to Respondent No. 11 is annexed herewith as **Annexure – 2**.

3. That the status of the speed post to Respondent Nos, 10 and 11 is as follows:

Name of Respondent	Status of Service
Respondent No. 10	Retuned with remarks
Respondent No. 11	Retuned with remarks

Copy of the tracking report is annexed herewith as **Annexure – 3**

Respondent Nos. 1 and 2
Through



Ashish Aggarwal and Tanya Aggarwal
Advocates

Intellect Law Partners

1, Link Road, Jangpura Extension,
New Delhi – 110014

ashish@intellectlp.com | ilp@intellectlp.com

Tel: 011 – 43103333

New Delhi

Date 08.04.2025

229

4

ANNEXURE - 1



Mr. Sanjay Prasad
 A-175, S.K.-1 Sector-93, Gautam Budh
 Nagar, Noida, ██████████, Ghaziabad, Uttar
 Pradesh-201301, India

Handwritten:
 नोडा नरि
 201304



Post Office
 Baza
 Raheja

Latitude
 itude
 on: 25
 3.6r

NGPI
 D.

Welf

ER842312851H
 Counter No: 12, 17/01/2025, 11:21
 50.00, 44.50 (Spec. Amt: 23449.00)
 577 GREAT COMELY SWEET SO (130012)
 17/01/2025



India Post
 THE POST OFFICE
 DELHI

Welf

16.01.2025

To,

1. Mr. Sanjay Prasad
A-175, S.K.-1 Sector-93, Gautam Budh
Nagar, Noida, Phase-II, Ghaziabad, Uttar
Pradesh-201301, India
2. Mr. Heera Lal Raheja S/D?W/
Through Paraws Ram Raheja
K-6, Second Floor, Pratap Nagar, 10,
State Bank of India, Sadar Bazar,
Delhi - 110006

Sub: Compliance of Order dated 13.12.2024 passed by the Hon'ble
National Green Tribunal in O.A. No. 65 of 2021

Sir,

1. The Hon'ble National Green Tribunal vide Order dated 19.12.2024 in
O.A. No. 65 of 2021 titled "News Item published in the Times of
India dated 28.02.2021 titled Delhi: Man charred to death as illegal
factory catches fire" was pleased to pass the following directions:-

*"3. Learned Counsel for respondents nos. 1 and 2 has
informed that respondents nos. 10 and 11 were their sub-
lessees and has also pointed out that the permanent
address of these respondents as reflected on page 81 as
under:*

*"Permanent Address: A-175, S.K.-1 Sector-93,
Gautam Budh Nagar, Noida, Phase-II,
Ghaziabad, Uttar Pradesh-201301, India"*

*4. Hence, we direct issuance of notice on respondent
nos. 10 and 11 on the aforesaid permanent address.*

Handwritten signature

5. Learned Counsel for respondent nos. 1 and 2 has submitted that additionally these respondents will also send the communication to respondent nos. 10 and 11 informing about the pendency of this matter and supply a copy of the original application and copy of the proceedings of the Tribunal."

2. In compliance of the aforesaid directions, you the Addressee No.1 (Respondent No.10) and you the Addressee No.2 (Respondent No.11), may kindly treat this communication as service, informing about the pendency of this matter. Please also find enclosed the following:
- a) Record of Proceedings in O.A. No.65 of 2021
 - b) Memo of Parties (as per Order dated 31.05.2024) in OA No.65 of 2021
 - c) Report of Committee constituted by the Hon'ble Tribunal vide Order dated 02.03.2021 filed by DPCC on 24.08.2021
 - d) Reply on behalf of Respondent Nos.1 and 2 in terms of Order dated 21.05.2024 of the Hon'ble Tribunal
 - e) Status Report on behalf of DPCC in compliance of Order dated 21.05.2024 in OA No.65 of 2021 filed on 05.09.2024

Sincerely,



Tanya Aggarwal
Counsel for Respondent Nos.1 & 2

234

9



Mr. Heera Lal Raheja S/D?W/
Through Paraws Ram Raheja
K-6, Second Floor, Pratap Nagar, 10,
State Bank of India, Sadar Bazar,
Delhi - 110006



INTELLECT LAW
PARTNERS
ADVOCATES
LINK ROAD, JANGPURA
EXTENTION, ND-14

16.01.2025

To,

1. Mr. Sanjay Prasad
A-175, S.K.-1 Sector-93, Gautam Budh
Nagar, Noida, Phase-II, Ghaziabad, Uttar
Pradesh-201301, India
2. Mr. Heera Lal Raheja S/D?W/
Through Paraws Ram Raheja
K-6, Second Floor, Pratap Nagar, 10,
State Bank of India, Sadar Bazar,
Delhi - 110006

Sub: Compliance of Order dated 13.12.2024 passed by the Hon'ble
National Green Tribunal in O.A. No. 65 of 2021

Sir,

1. The Hon'ble National Green Tribunal vide Order dated 19.12.2024 in
O.A. No. 65 of 2021 titled "News Item published in the Times of
India dated 28.02.2021 titled Delhi: Man charred to death as illegal
factory catches fire" was pleased to pass the following directions:-

*"3. Learned Counsel for respondents nos. 1 and 2 has
informed that respondents nos. 10 and 11 were their sub-
lessees and has also pointed out that the permanent
address of these respondents as reflected on page 81 as
under:*

*"Permanent Address: A-175, S.K.-1 Sector-93,
Gautam Budh Nagar, Noida, Phase-II,
Ghaziabad, Uttar Pradesh-201301, India"*

*4. Hence, we direct issuance of notice on respondent
nos. 10 and 11 on the aforesaid permanent address.*

5. Learned Counsel for respondent nos. 1 and 2 has submitted that additionally these respondents will also send the communication to respondent nos. 10 and 11 informing about the pendency of this matter and supply a copy of the original application and copy of the proceedings of the Tribunal."

2. In compliance of the aforesaid directions, you the Addressee No.1 (Respondent No.10) and you the Addressee No.2 (Respondent No.11), may kindly treat this communication as service, informing about the pendency of this matter. Please also find enclosed the following:
- a) Record of Proceedings in O.A. No.65 of 2021
 - b) Memo of Parties (as per Order dated 31.05.2024) in OA No.65 of 2021
 - c) Report of Committee constituted by the Hon'ble Tribunal vide Order dated 02.03.2021 filed by DPCC on 24.08.2021
 - d) Reply on behalf of Respondent Nos.1 and 2 in terms of Order dated 21.05.2024 of the Hon'ble Tribunal
 - e) Status Report on behalf of DPCC in compliance of Order dated 21.05.2024 in OA No.65 of 2021 filed on 05.09.2024

Sincerely,



Tanya Aggarwal
Counsel for Respondent Nos.1 & 2

 Sign In



 हिन्दी
 


Register

ANNEXURE - 3



You are here Home>> Track Consignment

Track Consignment

Quick
help

* Indicates a required field.

*	<input type="text" value="ED814251990IN"/>	<input type="button" value="Track More"/>
Consignment Number		

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Distt Court Complex Saket SO	17/01/2025 11:21:33	110006	50.00	Speed Post Parcel Domestic	Delhi GPO	20/01/2025 14:55:11

Event Details For :

ED814251990IN

Current Status : Item

Delivered(Sender)

Date	Time	Office	Event
20/01/2025	14:55:11	LAJPAT NAGAR NDC	Item Delivered(Sender)
20/01/2025	08:59:58	LAJPAT NAGAR NDC	Out for Delivery
19/01/2025	08:10:23	LAJPAT NAGAR NDC	Item Received
19/01/2025	06:00:00	Integrated Parcel Hub AMPC	Item Dispatched
19/01/2025	04:37:00	Integrated Parcel Hub AMPC	Item Bagged
18/01/2025	21:38:58	Integrated Parcel Hub AMPC	Item Received
18/01/2025	18:30:19	DELHI GPO NDC	Item Dispatched

18/01/2025	18:20:21	DELHI GPO NDC	Item Bagged
18/01/2025	16:22:42	DELHI GPO NDC	Item Returned Addressee Left without instructions
18/01/2025	15:44:18	Civil Lines SO North Delhi	Item Dispatched
18/01/2025	15:35:14	Civil Lines SO North Delhi	Item Bagged
18/01/2025	09:33:44	DELHI GPO NDC	Out for Delivery
18/01/2025	08:03:11	DELHI GPO NDC	Item Received
18/01/2025	06:10:00	Integrated Parcel Hub AMPC	Item Dispatched
18/01/2025	01:35:16	Integrated Parcel Hub AMPC	Item Bagged
17/01/2025	21:02:29	Integrated Parcel Hub AMPC	Item Received
17/01/2025	16:09:24	Distt Court Complex Saket SO	Item Dispatched
17/01/2025	16:00:28	Distt Court Complex Saket SO	Item Bagged
17/01/2025	11:21:33	Distt Court Complex Saket SO	Item Booked

[Home](#)
[About Us](#)
[Forms](#)
[Recruitments](#)
[Holidays](#)
[Feedback](#)
[Right To Information](#)

[Tenders India](#)
[Related sites](#)
[Website Policies](#)
[Contact Us](#)
[Employee Corner](#)
[Sitemap](#)
[Help](#)

External Links



[National Voter's Service Portal](#)
[India Code](#)
[Application Security](#)
[Audit Report](#)



This website belongs to **Department of Posts, Ministry of Communications, Gov.** Created and Managed by **Tata Consultancy Services Ltd.**

Content owned and updated by Department of Posts, Ministry of Communications, Government of India. Last Updated: **07 Apr 2025**

 Sign In



 हिन्दी
 


Register

 भारतीय डाक
डाक सेवा-जल सेवा

 India Post
Dak Sewa-Jal Sewa

 75
Azadi Ka
Amrit Mahotsav


सत्यमेव जयते

You are here Home>> **Track Consignment****Track Consignment**Quick
help

* Indicates a required field.

* Consignment Number	ED814251986IN	Track More
----------------------------	---------------	------------

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Distt Court Complex Saket SO	17/01/2025 11:21:33	201304	50.00	Speed Post Parcel Domestic	Noida HO	29/01/2025 13:59:00

Event Details For :
ED814251986IN

Current Status : Item
Delivered(Sender)

Date	Time	Office	Event
29/01/2025	13:59:00	LAJPAT NAGAR NDC	Item Delivered(Sender)
29/01/2025	08:52:08	LAJPAT NAGAR NDC	Out for Delivery
29/01/2025	07:22:54	LAJPAT NAGAR NDC	Item Received
29/01/2025	05:50:00	Integrated Parcel Hub AMPC	Item Dispatched
28/01/2025	16:23:00	Integrated Parcel Hub AMPC	Item Bagged
28/01/2025	01:16:00	Ghaziabad PH	Item Dispatched

28/01/2025	01:04:00	Ghaziabad PH	Item Bagged
27/01/2025	21:49:44	Ghaziabad PH	Item Received
27/01/2025	20:25:15	Ghaziabad Ma RMS TMO	Item Dispatched
27/01/2025	20:08:54	Ghaziabad Ma RMS TMO	Item Received
27/01/2025	16:40:09	Maharshi Nagar SO	Item Dispatched
25/01/2025	17:13:33	Maharshi Nagar SO	Item Returned Unclaimed
25/01/2025	10:57:22	Maharshi Nagar SO	Out for Delivery
25/01/2025	05:27:35	Maharshi Nagar SO	Item Bagged
24/01/2025	18:12:15	Maharshi Nagar SO	Item Onhold Addressee cannot be located
24/01/2025	11:10:08	Maharshi Nagar SO	Out for Delivery
22/01/2025	16:25:10	Maharshi Nagar SO	Item Onhold Addressee cannot be located
22/01/2025	10:54:35	Maharshi Nagar SO	Out for Delivery
22/01/2025	09:29:53	Maharshi Nagar SO	Item Received
22/01/2025	06:11:18	Ghaziabad Ma RMS TMO	Item Dispatched
22/01/2025	03:42:32	Ghaziabad Ma RMS TMO	Item Received
22/01/2025	00:08:00	Ghaziabad PH	Item Dispatched
22/01/2025	00:08:00	Ghaziabad PH	Item Bagged
21/01/2025	20:44:01	Ghaziabad PH	Item Received
21/01/2025	20:22:24	Ghaziabad Ma RMS TMO	Item Dispatched
21/01/2025	20:19:27	Ghaziabad Ma RMS TMO	Item Received
21/01/2025	15:59:42	NEPZ SO	Item Bagged
21/01/2025	11:10:46	NEPZ SO	Item Redirected to Maharshi Nagar SO Insufficient Address
21/01/2025	08:55:19	NEPZ SO	Item Received
19/01/2025	08:18:02	Ghaziabad Ma RMS TMO	Item Dispatched
19/01/2025	05:59:14	Ghaziabad Ma RMS TMO	Item Received
19/01/2025	05:34:00	Ghaziabad PH	Item Dispatched
19/01/2025	05:23:00	Ghaziabad PH	Item Bagged
19/01/2025	03:05:28	Ghaziabad PH	Item Received

19/01/2025	02:38:07	Ghaziabad Ma RMS TMO	Item Dispatched
19/01/2025	02:10:49	Ghaziabad Ma RMS TMO	Item Received
18/01/2025	12:30:00	Delhi AP TMO	Item Dispatched
18/01/2025	08:09:49	Delhi AP TMO	Item Received
18/01/2025	00:14:21	Integrated Parcel Hub AMPC	Item Bagged
17/01/2025	16:09:24	Distt Court Complex Saket SO	Item Dispatched
17/01/2025	16:01:21	Distt Court Complex Saket SO	Item Bagged
17/01/2025	11:21:33	Distt Court Complex Saket SO	Item Booked

[Home](#)
[About Us](#)
[Forms](#)
[Recruitments](#)
[Holidays](#)
[Feedback](#)
[Right To Information](#)

[Tenders India](#)
[Related sites](#)
[Website Policies](#)
[Contact Us](#)
[Employee Corner](#)
[Sitemap](#)
[Help](#)

External Links



[National Voter's Service Portal](#)
[India Code](#)
[Application Security](#)
[Audit Report](#)



This website belongs to **Department of Posts, Ministry of Communications, Gov.** Created and Managed by **Tata Consultancy Services Ltd.**

Content owned and updated by Department of Posts, Ministry of Communications, Government of India. Last Updated: **07 Apr 2025**